

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4181

ANSWERED ON:06.12.2010

RECRUITMENT OF TECHNICALLY QUALIFIED PERSONNEL IN GRAM PANCHAYATS

Bali Ram Dr.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to recruit technically qualified personnel with a view to strengthening the Gram Panchayats;
- (b) if so, the details thereof;
- (c) the norms fixed by the Government regarding the said recruitment;
- (d) the names of the districts where this scheme is proposed to be implemented in the first phase;
- (e) whether the Government proposes to implement this scheme in the terrorism affected areas too;
- (f) if so, whether the Government also proposes to apply reservation provisions in the said recruitment in accordance with the norms; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Yes, Sir. States/Union Territories have been advised to consider a proposal for establishment of a technical unit at Gram Panchayat (GP) level.

(c): It is proposed that two posts, namely Panchayat Development Officer (PDO) and Junior Engineer (JE) be created and filled for select Panchayats for a period of 8 years from the amounts available under administrative head of MGNREGA. In addition, Gram Rozgar Sahayak should be trained in computers. Appointed functionaries shall be directly responsible to the Gram Panchayats concerned. The cost sharing may be in the ratio of 90 (Center): 10 (State) for the first year, which would be reduced by approximately 10% every year so that at the end of 8th year, expenditure on this account would be met fully by State Governments.

(d): In Phase I of the proposed staffing scheme, GPs in the following categories would be considered:

(i) GPs in the Left Wing Extremism (LWE) affected districts as per the list provided by the Ministry of Home Affairs.

(ii) All GPs in the districts which have expenditure over Rs 100 crore under MGNREGS during 2009-10

(iii) All GPs having population over 5000

(iv) All GPs of States that have devolved, along with funds and functionaries, functions in relation to at least 5 matters listed in the Eleventh Schedule

(v) GPs covered under Provision of Urban Amenities in Rural Areas (PURA) scheme

(e): Yes, Sir.

(f)&(g): Yes, Sir. Reservation of posts and age relaxation for SC/ST/OBC and women candidates shall be as per the extant policy of the State Government, provided that in the event of no candidate possessing prescribed qualification being available among any category, such posts for which reservation is provided could be filled by candidates belonging to other categories.